

students in Kerala; and

(b) if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) and (b). the curriculum and Syllabi for Ayurvedic and Homoeopathic colleges are regulated by the Central Council of Indian Medicine and Central Council of Homoeopathy respectively. Therefore, the question of recognition of the training in surgery being given to Ayurvedic and Homoeopathic degree in Kerala by the Medical Council of India does not arise. The Medical Council of India is, however, not in favour of mixing up of the modern scientific system of medicine with other systems of medicine. Collaboration in various systems could be considered at research level.

#### **Recognition of MBBS Degree of Nigerian University**

10161. **PROF. P. J. KURIEN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any final decision has been taken by Government regarding recognition of the MBBS degree of Nigerian University by the Indian medical Council;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) and (b). The question regarding recognition of medical degrees awarded by the Nigerian Universities to the Indian doctors is at present under consideration of the Medical Council of India. the Council have proposed to send a team to Nigeria to inspect the teaching and other facilities available in

the medical institutions of that country for the purpose of recognition of their medical degrees. The Council has been requested to make necessary arrangements for the visit, in consultation with our High Commission in Lagos.

(c) Question does not arise.

#### **National Tuberculosis Control Programme**

10162. **DR. RAM CHANDRA DOME:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made any review of National Tuberculosis Control Programme;

(b) if so, the the details thereof:

(c) whether any demographic study in relation to tuberculosis in our country has been done; and

(d) if not, the reasons thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) Yes. Sir.

(b) There is an inbuilt system of monitoring of performance of TB Programme since its very inception. Detailed work report of the functioning of essential components of the programme is obtained on quarterly basis by National TB Institute, Bangalore, where the reports are analysed, performance is assessed and needful corrective measures taken and guidance is rendered to individual district TB Centres and State Health Authorities. The Programme was also evaluated in depth by a High Power Expert Committee of ICMR about 14 years back.

Recently an indent evaluation of per-

formance of programme was done by an independent agency-Institute of Communication Operation and Community involvement, Bangalore. Their report does not reveal any basic flaw or deficiency in the soundness of the National TB Programme.

(c) Yes, Sir.

A study was conducted by ICMR during 1955-58.

(d) Question does not arise.

#### **Rice Procurement in A.P.**

10163. SHRI J. CHOKKA RAO: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Andhra Pradesh Civil supplies Corporation has requested Union Government to permit it for dealing in rice procurement and sale of rice to other State Governments; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (A) Yes, Sir.

Year	Loan sanctioned by HUDCO (Rs. in crores)	Loan repayment received by HUDCO
1987-88	35	18.12
1988-89	36	21.18
1989-90	59	21.80

(c) and (d). 47 schemes for a loan amount of Rs. 29.94 crores received from various agencies in Maharashtra and at various stages of appraisal and for compliance by the agencies as per guidelines of

(b) the matter is under consideration of the Government.

#### **Maharashtra Schemes Pending with HUDCO**

10164. SHRI VASANT SATHE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount of loan extended to Maharashtra by the HUDCO during the last three years, year-wise;

(b) the amount of loan repaid so far;

(c) the number of schemes received from Government of Maharashtra so far and still pending with HUDCO for clearance with reasons for delay; and

(d) the time by which the pending proposals are likely to be cleared?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The amounts of loan sanctioned by HUDCO to various borrowing agencies in the State of Maharashtra and loan repayments received from them during the last three years are as follows:-

HUDCO. These schemes have been included in the current year's list for sanction subject to compliance of the usual requirements by the borrowing agencies.